

arrangements for removal of fumes from the galvanising shop. As major structural changes are needed this will be taken into account while re-designing the layout in connection with modernising the tube making plant.]

**EDUCATING MASSES ABOUT FAMILY PLANNING ON RADIO** ..

207. **SHRI JAGAT NARAIN:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether it is a fact that Government are considering a proposal to educate the masses about family planning through radio broadcasts

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI):** Programmes to educate people about family planning have been broadcast from all Stations of All-India Radio since 1959. They are now being increased in view of the recent drive launched by Government to popularise a new device and generally to emphasize the urgent need for family planning in our country.

**INDIAN CASUALTIES ON KUTCH BORDER**

208. **THAKUR BHANU PRATAP SINGH:** Will the Minister of DEFENCE be pleased to state:

(a) the number of Indian military personnel killed in the recent fighting on the Kutch border; and

(b) the number of Indian military personnel found missing during the military operation on the Kutch border

**THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN):** (a) Nine, of whom six were killed in the battle field and three died of wounds received in action.

(b) Nineteen, of whom sixteen were taken prisoners by Pakistan and subsequently released by them on 14-8-1965 on an exchange basis. The remaining three are still on our 'missing' list.

**REDUCTION IN THE TOTAL HOURS OF WORK**

209. **SHRI T. V. ANANDAN:** Will the Minister of LABOUR AND EMPLOYMENT be pleased to state whether there is any proposal under Government's consideration for introducing 40 hours a week in all the industrial concerns in the country?

**THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVAYYA):** No.

**CONSTRUCTION OF A WALL IN FRONT OF INDIAN EMBASSY BUILDING IN JAKARTA**

210. **SHRI A. D. MANI:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that a six-foot wall has been constructed in front of the Indian Embassy Building at Jakarta to safeguard it against violent demonstrations; and

(b) if so, at whose instance this wall was constructed and whether the Embassy has borne the expenditure on the construction of the wall?

**THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH):**

(a) The fencing around the Chancery building at Jakarta was replaced by a regular wall. Similarly a wall was also constructed around the compound of the Embassy Residence.

(b) The walls were constructed as a normal measure of protection of property by us and the Government of India have borne the expenditure.

**ELIMINATION OF NUCLEAR WEAPONS**

211. **SHRI A. D. MANI:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that according to a press report published in the *Daily Telegraph* to the effect that during his visit to London the Prime Minister had expressed the view that it was much better to work for the